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NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/7/2017  
NAME OF THE PETITIONER(S) : C.J GEORGE + 3  
NAME OF THE RESPONDENT(S) : SYNTHITE INDUSTRIES LTD & 13 others  
UNDER SECTION : 241/242 OF COMPANIES ACT 2013

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	THIRIYAMBAR KANNAN	Counsel for The Respondent	
2.	Priyadarshini N for T.K. Bhasker	Counsel for Petitioner,	

**ORDER**

Counsel for both the parties present, sought an adjournment  
for making the final submissions. At request, time is enlarged.

Put up on **06.03.2018 at 10.30 A.M.**

-sdr-  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)